

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
(IB)-550(ND)2020
IA-5143/2022

IN THE MATTER OF:

Mr. Dalip Narinder Gupta

... **Applicant/Petitioner**

Versus

M/s. M. K. Printech Private Limited.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gautam Singhal

ORDER

Due to paucity of time, the matter is re-notified to 27.02.2023.

Sd/-
COURT OFFICER